N O T I C E

(PARTIAL MODIFICATION)

In Partial modification to the Judicial Assignment at the **Nagpur Bench,** which has come into effect from 06.06.2022 (Partially modified w.e.f. 07.06.2022, 20.06.2022, 25.07.2022 and 01.08.2022, 05.09.2022 and 12.09.2022), it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Friday**, **16.09.2022 :**

Sr. No	Sitting	Assignment
1	The Hon'ble Shri Justice **SUNIL B. SHUKRE** AND The Hon'ble Shri Justice **G. A. SANAP** **Commercial Appellate Division Bench**	For admission, hearing, order matters and applications therein: (A) Civil Writ Petitions of Even years. (B) Public Interest Litigations – Civil, Criminal and Suo Motu. (C) First Appeals. (D) Contempt Appeals and Petitions. **(E) Civil Writ Petitions relating to infrastructure of Courts within the jurisdiction of Nagpur Bench.**

High Court, Appellate Side) By Order,
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Bombay, dated 15.09.2022)

Sd/-
(V. R. Kachare)
Registrar (Judicial-I)